## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP No. 17/2016

## IN THE MATTER OF:

M/s Mnava Kumar Agarwal ......Petitioner
v.
Discovery Enterprises Pvt. Ltd. & Ors. .....Respondent

SECTION: Under Section 303(2) of the Companies Act

Order delivered on 07.12.2017

## Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner : Mr. Arun Kathpalia, Sr. Adv.

Ms. Shyed Trehan, Mr. Rahul Sagar S.,

Mr. Nikhil Ratti Kapoor, Advs.

For the Respondent

: Ms. Parul Sharma, Proxy Counsel

## Order

Part heard.

List the matter on 08th December, 2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi